

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 222/(MAH)/2017

GORAM

Present:

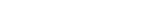
S B SIV BRAKASH KUMAR
Member (Judicial) MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: HNG Float Glass Ltd.
V/s.
Sezal Glass Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14	Sahil · M Utsav · S Tanmay · K	Advocates } (For Petitioners)	

ORDER

TCP No. 222/ I&BP/NCLT/MB/MAH/2017

List this matter on 12.7.2017.

V. NALLASENAPATHY
Member (Technical)

Sd / -

Sd / -

B.S.V. PRAKASH KUMAR
Member (Judicial)